

(iv) its membership should not be less than 15% of the total number of non-gazetted staff employed on the Railway concerned ;

(v) it should not be sectional. Unions composed either of one category or a limited category of workers should not be recognised ; and

(vi) it should not be in the opinion of the Railway likely to engage itself in subversive activities.

(c) During the current year, ten sectional Unions/Associations have made representations for recognition.

IMPORT REPLENISHMENT AGAINST EXPORT OF "BARFI"

430. SHRI KRISHAN KANT : SHRI SYED AHMAD : SHRI D. P. SINGH : SHRI KOTA PUHNAIAH : SHRI CHANDRA SHEKHAR : DR. Z. A. AHMAD :

Will the Minister of FOREIGN TRADE be pleased to refer to the reply to Starred Question No. 441 given in the Rajya Sabha on the 29th May, 1972, and state :

(a) the names of the parties to whom import replenishment for export of 'Barfi' was given during the last three years ; and

(b) the amount of import replenishment so given ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : None Sir.

(b) Does not arise.

TRADE DELEGATIONS SENT ABROAD

431. SHRI SITARAM JAIPURIA : Will the Minister of FOREIGN TRADE be pleased to state :

(a) the number of trade delegations sent abroad during the last 6 months ;

"" (b) the names of the members of each delegation;

(c) whether the private organisation like FICCI were also associated with the delegations, if so, the names of the organisations and their representatives who were included in the delegations ; and

(d) the outcome of the visit of the various delegations ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) Seven trade delegations were sent abroad during the last six months.

(b) and (d) A statement is attached. See Appendix LXXXI, Annexure No. 27J

(c) No, Sir.

BANGLA DESH ECONOMIC MISSION

432 SHRI SHYAMLAL GUPTA : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether a Mission from Bangla Desh recently visited New Delhi to have talks for expansion of trade between the two countries ; and

(b) if so, the outcome thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) and (b) A statement is attached.

STATEMENT

1. A Bangla Desh Planning Delegation visited New Delhi early in June, 1972 and held discussions with the Chairman and Members of the Indian Planning Commission wherein senior officials of the Ministries concerned were also associated. No specific proposals for expansion of trade between the two countries were discussed. However, questions relating to the implementation of the trade agreement between India and Bangladesh figured in the discussions.

2. The discussions led to a greater understanding on both sides of the benefits particularly of the Limited Payments Arrangement for trade between the two countries.
3. It was recognised that the Limited Payments Arrangement was as good as trade under any free foreign exchange arrangement. It was noted that exports under the Limited Payments Arrangement would qualify for all the normal export benefits like refund of excise duty, duty draw-back, import replenishment etc. and that it would therefore be in the mutual interest of both India and Bangladesh to buy and sell at internationally competitive prices.
4. Accordingly,
 - (i) the price at which one country expects to buy an article from the other would correspond to the price at which it buys similar articles from third countries ; and
 - (ii) the price at which one country expects to sell an article to the other would correspond to the price at which it sells similar articles to a third country.

**REQUIREMENT AND AVAILABILITY OF
CHEMICAL FERTILIZERS**

433. SHRIMATI PRATIBHA
SINGH : SHRI KALI
MUKHERJEE :

Will the Minister of PETROLEUM AND
CHEMICALS be pleased to state :

- (a) the estimated annual requirement and availability of chemical fertilizers in the country and the corresponding estimated figures at the end of the Fourth Five Year Plan ;
- (b) the details of the proposals under Government's consideration for setting up new factories and for expansion of the existing units ; and
- (c) by what time the country is likely to become self-sufficient in respect of chemical fertilizers ?

THE MINISTER OF LAW AND
JUSTICE AND PETROLEUM AND
CHEMICALS (SHRI H. R. GOKHALE) ;

(a) Lakh tonnes

	Estimated requirements (Consumption)		Availability (Indigenous Production)	
	N	2P05	N	2P05
	1972-73	21.57	6.69	12.00
			to	to
			13.00	4.09
1973-74	25.63	8.43	15.01	4.50
			to	to
			16.41	4.90